

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

श्री डी. करुणाकरा राव,लेखा सदस्य, एवं श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष
BEFORE SHRI D. KARUNAKARA RAO, AM AND SHRI VIKAS AWASTHY, JM

आयकर अपील सं. / ITA No. 554/PUN/2015

निर्धारण वर्ष / Assessment Year : 2011-12

Pramod M Dugad,
28, Vasant Baug,
Bibwewadi,
Pune-411 037
PAN : AAIPD4558L

.....अपीलार्थी / Appellant

बनाम / V/s.

The Deputy Commissioner of Income Tax,
Central Circle- 2(1), Pune.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Nikhil Pathak &
Shri Suhas P Bora

Revenue by : Mrs. Shweta Mishra

सुनवाई की तारीख / Date of Hearing : 17.09.2018

घोषणा की तारीख / Date of Pronouncement : 17.09.2018

आदेश / ORDER

PER VIKAS AWASTHY, JM

This appeal by assessee is directed against the order of Commissioner of Income Tax (Appeals)-12, Pune dated 24.02.2015 for the assessment year 2011-12.

2. Shri Nikhil Pathak appearing on behalf of the assessee has filed request letter dated 17-09-2018 from the assessee to withdraw the appeal.

3. Mrs. Shweta Mishra representing the Department stated that the Revenue has no objection, if assessee wishes to withdraw the appeal.

4. Both sides heard. The assessee has filed letter dated 17-09-2018 to withdraw the appeal. The same is reproduced here-in-below:

“1. The appellant has filed an appeal for the A.Y.2011-12 bearing ITA No.554/PN/2015 and the same is fixed for hearing today.

2. The appellant does not wish to pursue the litigation and therefore would like to withdraw the said appeal.

3. It is therefore requested that appellant should be given permission to withdraw the said appeal.

With sincere apologies for the inconvenience caused.”

In view of above request by the assessee, the appeal filed by the assessee is dismissed as withdrawn.

5. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in open court on Monday, the 17th day of September, 2018.

Sd/-
(**डी. करुणाकरा राव**/D. KARUNAKARA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

Sd/-
(**विकास अवस्थी** /VIKAS AWASTHY)
न्यायिक सदस्य/JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 17th September, 2018

SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT (Appeals)-12, Pune.
4. The CIT, Central Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

// True Copy //

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.